

O.A. 1147/1990

5.6.1990

Present : Shri S. N. Oraon, Counsel for applicant.

At the request of the learned counsel for the applicant, the case may be listed on 6.7.1990.

J.P. Sharma
(J. P. Sharma)
Member (J)

I.K. Rasgotra
(I. K. Rasgotra)
Member (A)

6.7.90

Present : Sh. P. L. Mittal, Counsel for the
Applicant

The Ld. Counsel for the applicant
Seeks permission to withdraw the
application, which is granted. The
application is dismissed as withdrawn.

I.K. Rasgotra
(I. K. Rasgotra)
Member (A)

T.S. Oberoi
(T.S. Oberoi)
Member (S)